

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 11 OF 2011 & IA No. 17 of 2011.

Dated: 25th April, 2011.

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Dutta, Judicial Member**

In the matter of:

Northern Railway Headquarters	Appellant (s)
Versus		
Haryana Electricity Regulatory Commission & Ors.	Respondent (s)

Counsel for the Appellant (s) Ms. Gitanjali Mohan

Counsel for the Respondent (s) : Ms. Shikha Ohri for HERC
Mr. Rajesh Monga from HERC
Mr. Sanjay Verma from HERC
Mr. Amit Kapur and
Ms. Vibha Dhawan for UHBVNL & DHBVNL

ORDER

Learned Counsel for the Respondent No. 3 seeks some time to file reply. She is permitted to do so on or before 20.54.2011 after serving copy on the other side.

Post the matter for **hearing on 8.7.2011**. In the meantime, appellant is at liberty to file rejoinder, if any.

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

PK/RKT